

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
(IB)-1154(ND)2019
New IA-364/2023 IA-4119/2022

IN THE MATTER OF:

M/s. Gulati Retail India Ltd.

... Applicant/Petitioner

Under Section: 10 of IBC, 2016

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Advocate Ahsan Ahmad along with Mr. Arun
Chadha

ORDER

Due to paucity of time, the matter is re-notified to 03.03.2023.

Sd/-
COURT OFFICER